NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1454/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Posco-India Pune Processing Centre Pvt. Ltd. V/s.

KLT Automotive & Tubular Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Roban Agrawal

Ph MD Ph Partnersh

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Krithika Anand

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Adv for Applicant/

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ORDER

C.P. No.1454/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- 2. It is stated that a Settlement is possible hence seeking time.
- Matter is by consent adjourned to 18.1.2018.

Sd/-

BHASKARA PANTULA MOHAN

12.12.2017

Member (Judicial)

Sd/-

M.K. SHRAWAT

Member (Judicial)

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